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GOVERNMENT OF INDIA MINISTRY OF FINADCE (DEPLICEIET CF-REVIEWE)

NEW DELHI: THE 15th November, 1977.

NOTIFICATION INCOME THE

No. 2047 (F.No.404/99/77-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax lct, 1961 (43 of 1961), the Central Government hereby authorises Shri Suddeshwar Prasad Sharma being a gazetted Off icer of the Central Government to exercise the powers of a Tax Recovery Officer under the said Act.

2. This Notification shall come into force with effect from the date Shri Suddeshwar Prasad Sharna, takesover charge as Tax Recovery Officer.

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(H. Venkataraman)

Deputy Secretary to the Government of India.

The Manager, Government of India Press. lew Delhi.

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804 1 Deputy Secretary to the Government of India.

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